

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2393

ANSWERED ON:07.12.2012

APEX LEVEL ASSOCIATION IN RRBS

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**Will the Minister of FINANCE be pleased to state:**

- (a) the details of the apex level associations in the RRBs for their staff members;
- (b) RRB-wise and apex level association-wise membership as on 31.03.2010 and 31.03.2011;
- (c) whether an apex association represents majority of the `Workman` and `Officers` as on 31.03.2010 and 31.03.2011; and
- (d) if so, the details thereof?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a), (b), (c) & (d) The recognition of employees unions being a management function, the RRBs were advised in 1980 to take suitable action for according recognition to a representative Union/Association of RRB employees registered under the Trade Union Act, 1929 in accordance with the guidelines contained in the `Criteria for recognition of union` and `code of discipline in industry` as laid down by Ministry of Labour, Govt. of India. Accordingly, recognition of Union / Association is done at the concerned RRB level and there is no system of recognition of National level Union / Association.

As per information available the details of Associations functioning in various Regional Rural Banks are given in Annexure-I and their membership in RRBs as on 30.3.2009 and 31.3.2010 is given in Annexure-II.